

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2304

ANSWERED ON:10.03.2011

ASSISTANCE TO NGOs BY MAULANA AZAD EDUCATIONAL FOUNDATION

Patel Shri Lalubhai

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of schemes being implemented by the Maulana Azad Educational Foundation in the country;

(b) the details of financial assistance allocated/sanctioned by the Foundation to Non-Governmental Organisations in different States/Union Territories under the said schemes particularly in Jharkhand during each of the last three years and the current year, scheme-wise, NGO-wise and State/Union Territory-wise; and

(c) the financial assistance actually utilized by these NGOs under the said schemes during the said period, scheme-wise, NGO-wise and State/Union Territory-wise?

Answer

MINISTER OF STATE, MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a): The schemes of the Foundation are mainly of two types, viz; Grants-in-aid to NGOs for construction and expansion of schools / hostels, technical / vocational training centres with emphasis on girl students and scholarships to meritorious girl students. The details of these schemes are available on the website of the Foundation, i.e, www.maef.nic.in.

(b): During the last three years and the current year, the Maulana Azad Education Foundation (MAEF) has provided financial assistance amounting to Rs.37.26 crore to 280 Non Governmental Organizations (NGOs) in the country. This includes financial assistance to 02 NGOs amounting to Rs.0.35 crore in the state of Jharkhand.

The details of financial assistance allocated/sanctioned by the MAEF to NGOs/local bodies in different States/Union Territories, including Jharkhand, are available on the website of the Foundation, i.e, www.maef.nic.in.

(c): The grants-in-aid sanctioned by the Foundation are released in two installments in the ratio of 70:30. The second installment is released only after utilization certificate for the first release is received. During the last three years, out of the sanctioned amount of Rs.37.26 crore, the MAEF has released Rs.23.79 crore to 254 NGOs towards first installment and Rs.2.76 crore to 75 NGOs towards second installment.